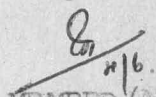
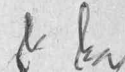
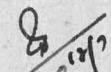
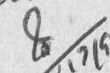
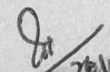


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'A' O.A. No. 298/93

Serial No. of Order	Date of Order	Order with Signature
..1	4.6.93	remain in the suspense account to be paid to the Special Peon who would carry the notice along with the order. A copy of this order be also made available to the counsel for the petitioners.
2	12.7.93	Mr. Ashok Mishra prayed for sometime to file a Counter, which should be filed by 6.8.93 and the matter may come up on 9.8.93. Stay order to continue.  MEMBER (ADMIN)  Vice-Chairman
3	11-8-93	<u>M.A. 425/93</u> Mr. Ashok Mishra, Learned Senior Sd. Counsel prays for a month's time to receive instructions and file counter. prayer allowed. Counter be filed by 13.9.93. Call on 17.9.93 for further orders. Misc. case is disposed of accordingly.  Member (A)
4	17-9-93	Counter if any, shall be filed by 5-11-93. Call on 9-11-93 for further orders.  Member (A)  Vice-Chairman
5	26.5.94	Mr. Dora, Submits that he does not want to prosecute this case any further. Hence permission is sought for to withdraw the same. Accordingly the petitioners are permitted to withdraw the same and the case is disposed of as withdrawn. This order is passed after hearing Mr. Dora, Learned Counsel for the petitioners and Mr. Ashok Mishra, Learned Standing Counsel.  Member (A)  Vice-Chairman  Member (A)